

Power Demand in Maharashtra

3408. SHRI V. N. GADGIL:

SHRI BALASAHEB VIKHE
PATIL:SHRI CHANDERBHAN
ATHARE PATIL:

Will the Minister of ENERGY be pleased to state whether it is a fact that the power demand in Maharashtra will rise to 6956 MW by the end of 1984-85 requiring installed capacity of about 11000 MW?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): According to the 11th Annual Power Survey, the power demand in Maharashtra is estimated to be 4391 MW by the end of 1984-85.

At present, Maharashtra has a total installed capacity of 4532 MW (including its share from Tarapur Atomic Power Station) which will increase to 6408 MW at the end of the Sixth Plan. In addition, the State will also receive a share of 149 MW from the Korbe Super Thermal Power Station (Stage-I) by 1984-85.

National Commission to Survey Current and Future Energy Needs

3409. SHRI SAMANT KUMAR MANDAL: Will the Minister of ENERGY be pleased to state:

(a) whether Government have now taken a decision to constitute a high-level national Commission to assess and survey the current and future energy needs of the country;

(b) if so, the composition and terms of reference of this Commission; and

(c) how long it will be taken the commission to submit its Report?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Government had appointed a Working Group of Energy Policy which made an assessment of future energy needs of the country. This

Working Group gave its report in November, 1979. At present, there is no proposal to constitute a separate National Commission to assess and survey the current and future energy needs of the country.

(b) and (c). Does not arise.

Dialling facility to public at the Eastern Court Direct Post and Telegraph Office;

3410. SHRI CHINTAMANI JENA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government have provided the facility of Direct Dialling to public at the Eastern Court Post and Telegraph Office:

(b) whether it is a fact that Meter is put on while the customer is dialling the number with the result that the customer is charged even if he does not get his desired number;

(c) whether Government are aware that this causes resentment among the customers as they have to pay even without conveying their messages to the other party; and

(d) if so, the corrective action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) No, Sir. The meter starts operating only when the called party answers. However, due to any fault, if the meter begins to run before the subscriber gets the called number, the Meter reading is not taken into account and a standby Stopwatch is started for recording the call duration. A complaint is also lodged with the Telephone maintenance authorities in such cases.

(c) Does not arise.

(d) Does not arise.